

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01759/2018

DATED THIS THE 6th DAY OF NOVEMBER, 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV.SANKAR MEMBER (A)

Sujit Kumar Thakur,
S/o Shri Jai Krishna Thakur,
Aged about 28 years,
R/a Sri Dil Pur Village
Anand Pur Post Office
Darbhanga District
Bihar State 846 001.

...Applicant

(By Shri B.S. Venkatesh Kumar,..... Advocate)

Vs.

1.Union of India represented by
The General Manager,
South Western Railway,
Headquarters Office,
Gadag Road,
Hubli-580 020.

2.Senior Divisional Personnel Officer,
Personnel Branch,Divisional Office,
South Western Railway,
Keshwapur,
Hubli-580 020.

3.The Chief Medical Superintendent,
Divisional Office,
South Western Railway,
Keshwapur,
Hubli-580 020.

...Respondents

(By Shri N.Amaresh, .. Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

1. Heard the matter in great detail. It appears to us that the methodology of King Solomon to be adopted in this case. Therefore, we will direct one more remedical examination with the concerned private Doctor also included in the panel. Let him also sit in when the remedical examination is being conducted and give his opinion in writing. The Committee will jointly consider that opinion also, if he comes. Otherwise also if the Committee passes an opinion it will be binding on both the parties. No further remedical examination will be allowed. OA is disposed as above. No order as to costs.
2. MA.520/2018 is allowed. Delay condoned. Let the reexamination be conducted within the next 2 months. Between one month and next 2 months a date shall be fixed for the examination and the private Doctor informed. It shall be the duty of the applicant to produce the private Doctor, if he wants. OA disposed as above. No order as to costs.

(CV.SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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Annexures referred to by the applicant in OA.No.1759/2018

Annexure A1: Copy of offer of appointment letter dt. 28.6.2016

Annexure A2: Copy of vision certificate dtd. 20.8.2016

Annexure A3: Copy of representation of applicant dtd. 22.8.2016

Annexure A4: Copy of certificate by MM Joshi Eye Institute

Annexure A5: Copy of impugned order dtd. 14.9.2016

Annexure A6: Copy of Bank Statement of Central Bank of India

Annexure A7: Copy of order of this Tribunal Dtd. 19.8.2014 in OA.735/2013

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